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Date: 02/11/2025

(2024) 11 NCDRC CK 0084

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 2792 Of 2024

Realmark Oracle

Project Llp. & Others

APPELLANT

Vs

Averi Roy & Another

RESPONDENT

Date of Decision: Nov. 20, 2024

Citation: (2024) 11 NCDRC CK 0084

Hon'ble Judges: Dr. Inder Jit Singh, Presiding Member

Bench: Single Bench

Advocate: Abhik Kumar Das Final Decision: Disposed Of

Judgement